(c) and (d) The National Investigation Agency (NIA) is investigating the Burdwan bomb blast case and has arrested eight accused persons till now. During the investigation by the NIA, it has been disclosed that the arrested/injured/killed persons were members of a terror organization of Bangladesh, *viz.*, Jamaat-ul-Mujahideen Bangladesh (JMB).

Money looted from banks and ATMs used to fund anti-India activities

2750. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a)   whether it is a fact that cases of loot and arsons etc. in the banks and bank ATMs have increased over the time;

(b)   if so, how many such cases have been reported during the last one year;

(c)   whether the money looted from banks and ATMs is being used to fund the anti-India activities; and

(d)   if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) The data on loot and arsons of bank ATMs is not maintained centrally. However, a total of 29 cases of dacoity and 191 cases of robbery in banks were reported during 2012 and 28 cases of decoity and 48 cases of robbery were reported during 2013. State/UT-wise number of cases reported and value of property stolen under dacoity and robbery in banks during 2012-2013 is given in Statement (*See* below).

(c) and (d) No data of such incidents are maintained centrally.

Statement

State/UT-wise number of cases reported and value of property stolen
under dacoity and robbery in banks during 2012 and 2013

(Value ₹ in lakh)

Sl. No.	State/UT	Dacoity		Robbery	
		Number	Value	Number	Value
1	2	3	4	5	6
	2012				
1.	Andhra Pradesh	0	0.0	1	0.0
2.	Arunachal Pradesh	0	0.0	0	0.0
3.	Assam	0	0.0	3	2.2

1	2	3	4	5	6
4.	Bihar	4	87.6	6	41.6
5.	Chhattisgarh	0	0.0	0	0.0
6.	Goa	0	0.0	0	0.0
7.	Gujarat	0	0.0	2	5.7
8.	Haryana	0	0.0	2	12.5
9.	Himachal Pradesh	0	0.0	0	0.0
10.	Jammu and Kashmir	0	0.0	1	0.3
11.	Jharkhand	3	17.3	2	3.1
12.	Karnataka	0	0.0	2	53.9
13.	Kerala	0	0.0	0	0.0
14.	Madhya Pradesh	0	0.0	4	3.0
15.	Maharashtra	1	0.0	4	3.5
16.	Manipur	0	0.0	0	0.0
17.	Meghalaya	0	0.0	0	0.0
18.	Mizoram	0	0.0	0	0.0
19.	Nagaland	0	0.0	0	0.0
20.	Odisha	3	30.5	15	19.1
21.	Punjab	0	0.0	1	35.8
22.	Rajasthan	1	4.3	2	25.0
23.	Sikkim	0	0.0	0	0.0
24.	Tamil Nadu	2	14.1	2	20.0
25.	Tripura	0	0.0	0	0.0
26.	Uttar Pradesh	6	42.5	4	43.4
27.	Uttarakhand	0	0.0	0	0.0
28.	West Bengal	9	54.7	140	52.4
	TOTAL (STATES)	29	251.0	191	321.4
29.	Andaman and Nicobar Islands	0	0.0	0	0.0
30.	Chandigarh	0	0.0	0	0.0

1	2	3	4	5	6
31.	Dadra and Nagar Haveli	0	0.0	0	0.0
32.	Daman and Diu	0	0.0	0	0.0
33.	Delhi	0	0.0	0	0.0
34.	Lakshadweep	0	0.0	0	0.0
35.	Puducherry	0	0.0	0	0.0
	TOTAL (UTs)	0	0.0	0	0.0
	TOTAL (ALL-INDIA)	29	251.0	191	321.4
	2013				
1.	Andhra Pradesh	0	0.0	4	0.0
2.	Arunachal Pradesh	0	0.0	2	95.6
3.	Assam	1	6.0	1	0.2
4.	Bihar	9	23.1	2	4.5
5.	Chhattisgarh	0	0.0	2	2.2
6.	Goa	0	0.0	0	0.0
7.	Gujarat	0	0.0	2	8.5
8.	Haryana	0	0.0	3	4.7
9.	Himachal Pradesh	0	0.0	0	0.0
10.	Jammu and Kashmir	0	0.0	1	2.8
11.	Jharkhand	0	0.0	2	1.6
12.	Karnataka	0	0.0	5	0.2
13.	Kerala	0	0.0	0	0.0
14.	Madhya Pradesh	0	0.0	2	7.4
15.	Maharashtra	1	6.9	5	6.6
16.	Manipur	0	0.0	0	0.0

1	2	3	4	5	6
17.	Meghalaya	0	0.0	0	0.0
18.	Mizoram	0	0.0	0	0.0
19.	Nagaland	0	0.0	0	0.0
20.	Odisha	3	128.9	8	267.6
21.	Punjab	0	0.0	2	49.6
22.	Rajasthan	0	0.0	1	6.1
23.	Sikkim	0	0.0	0	0.0
24.	Tamil Nadu	0	0.0	1	10.6
25.	Tripura	0	0.0	0	0.0
26.	Uttar Pradesh	7	41.1	2	31.2
27.	Uttarakhand	0	0.0	0	0.0
28.	West Bengal	7	152.5	3	5.1
	TOTAL (States)	28	358.6	48	504.2
29.	Andaman and Nicobar Islands	0	0.0	0	0.0
30.	Chandigarh	0	0.0	0	0.0
31.	Dadra and Nagar Haveli	0	0.0	0	0.0
32.	Daman and Diu	0	0.0	0	0.0
33.	Delhi	0	0.0	0	0.0
34.	Lakshadweep	0	0.0	0	0.0
35.	Puducherry	0	0.0	0	0.0
	TOTAL (UTs)	0	0.0	0	0.0
	TOTAL (ALL-INDIA)	28	358.6	48	504.2

Source: Crime in India.